

the applicants and also due to technical reasons viz. exchange capacity constraints and technical feasibility etc.

(c) The remaining applications are likely to be cleared by 31st March, 1995 subject to technical feasibility and completion of departmental formalities by the applicants.

[English]

Dhansiri Valley Project

2063. SHRI KABINDRA PURKAYASTHA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether a well named BRDD of Borholla in Borholla Changdang oil field in Assam was exploded in March, 1994;

(b) if so, the losses suffered due to explosion in the said well;

(c) whether the Government have ordered investigation into the cause of such explosion; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) There was a blow out at well BRDD in Borholla Changdang oil field.

(b) : There was no loss of life.

(c) : No, Sir.

(d) : Does not arise.

Varapuzha Bridge

2064. PROF. K.V. THOMAS: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of bridge on National Highways given to private firms for construction and toll collection;

(b) whether Varapuzha bridges in Cochin is likely to come under this category;

(c) the progress made so far with regard to the construction of the bridge; and

(d) the time by which it is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (d). The Government has been contemplating to involve the Private Sector participation on fee-based facilities on Highway Sector on Build, Operate and Transfer (EOT) basis, and certain projects *inter-alia* including the Varapuzha bridge in Kerala have been identified for the purpose. Construction of Varapuzha bridge has been sanctioned. However, the broad modalities of the proposal for private sector are yet to be given final shape by the Government. It is, therefore, too early to indicate the likely time by which the work will be completed.

[Translation]

Accident claims paid by D.T.C.

2065. DR. LAL BAHADUR RAWAL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the total amount paid by D.T.C. as accident claims during 1993-94 and 1994-95